

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-05-2024 AT 10:30 AM**

CP No. 69/241/HDB/2023

AND

IA (CA) 101, 63, 70, 71, 96 & 107/2024 in CP No. 69/241/HDB/2023

u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Dr. Mudumala Issac Abhilash

...Petitioner

AND

M/s.Thrithva Health Care Private Limited

...Respondent

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

CP No. 69/241/HDB/2023

Call on 08.05.2024.

IA (CA) 101/2024

Learned Counsel Mr Y Suryanarayana along with the counsel on record Mr Manoj Kumar Koyalkar and CS Ms Kushub Vijayvargi, for applicant present physically.

Learned Counsel Mr L Venkateswar Rao along with Mr Ritesh, for respondent no.2 present physically.

Orders not pronounced, as the record directed to be filed by the parties in terms of our order dated. 19.04.2024 has not been filed till today. However, the record relating to the consulting Doctors and the connected papers are filed today by the learned counsel for the second respondent. Both sides filed written submissions.

For orders on 08.05.2024.

IA (CA) 63/2024

For hearing, call on 08.05.2024.

IA (CA) 70/2024

For hearing, call on 08.05.2024.

IA (CA) 71/2024

For hearing, call on 08.05.2024.

IA (CA) 96 /2024

For hearing, call on 08.05.2024.

IA (CA) 107/2024

Learned Counsel Mr K Prashanth for applicant present physically.

Issue Notice to the respondent by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the next hearing date. Posted to 08.05.2024 for filing proof of service and for counter.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)